Notifications the Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007 (Goa Act 11 of 2007)

Sr. No.	Number and Date of Notification	Section	Gazettes details
		Rules	
1	13/1/07-MR/MKT/RCS dated 26 <sup>th</sup>	Sectio	Series-I No.22 (Extraordinary) dated
	August 2010	n 1(3)	26/8/2010
2	13/1/07-MR/MKT/RCS dated 9 <sup>th</sup>	Rule 1(2)	Series- I No. 24 dated 9/9/2010
	September 2010		
3	85/1/93-MR/MKT/RCS Dated 30-3-2016	Section 3(1)	Series-I No.1 dated 7-4-2016
4	No. 126/1/2005-MR/MKT/RCS/418 dated	Section	Series II No. 22 dated 30-8-2018
	<u>29-8-2018</u>	13(3)	
5	118-02-20-MR/MKT/RCS/5898 dated	Section 2	Series II No. 51 dated 19-3-2020
	11-3-2020	clause (zr)	
6	52/05/20-MR/MKT/RCS/295 dated 15th	section	Series I No. 7 (Extraordinary)
	<u>May, 2020.</u>	49(1)	dated 15-5-2020

# Department of Co-operation Office of the Registrar of Co-operative Societies

# **Notification** 13/1/07-MR/MKT/RCS

In exercise of the powers conferred by sub-section (3) of section 1 of the Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007 (Goa Act 11 of 2007) (hereinafter referred to as the "said Act"), the Government of Goa hereby appoints the date of publication of this Notification in the Official Gazette as the date on which the provisions of the said Act shall come into force.

By order and in the name of the Governor of Goa.

P. K. Velip Kankar, Registrar & ex officio Joint Secretary (Co-operative Societies).

Panaji, 26th August, 2010.

(Published in the Official Gazette Series I No. 22 (Extraordinary) dated 26-8-2010)

#### **Notification**

## 13/1/07-MR/MKT/RCS

In exercise of the powers conferred by sub-rule (2) of Rule 1 of the Goa Agricultural Produce Marketing (Development and Regulation) Rules, 2010 (hereinafter referred to as the "said Rules"), the Government of Goa hereby appoints the date of publication of this Notification in the Official Gazette as the date on which the provisions of the said Rules shall come into force.

By order and in the name of the Governor of Goa.

P. K. Velip Kankar, Registrar of Co-operative Societies & ex officio Joint Secretary.

Panaji, 9th September, 2010.

(Published in the Official Gazette Series I No. 24 dated 9-9-2010)

#### **GOVERNMENT OF GOA**

# Department of Co-operation Office of the Registrar of Co-operative Societies

#### Notification

#### 85/1/93-MR/MKT/RCS

In exercise of the powers conferred under sub-section (1) of section 3 of the Goa Agricultural Produce Marketing (Development & Regulation) Act, 2007 (Goa Act 11 of 2007), as in force in the State of Goa, the Government of Goa hereby declares its intention of regulating the marketing of following agricultural produce in the State of Goa as market area (hereinafter called the "said declaration").

Cereals

1.Paddy (Husked and

unhusked)

2.Barley

Fruits

1. Apple

**Animal Husbandry Products** 

1.Eggs

Poultry Pisciculture

- 1. Fish Edible oils
- 1. Coconut oil Others
- 1. Flowers

All objections or suggestions to the said declaration may be forwarded to the Secretary (Co-op.), Government of Goa, Secretariat, Porvorim-Goa within a period of thirty days from the date of publication of this Notification in the Official Gazette. Further, notice is also hereby given that any objections and suggestions which may be received by the Government within the specified period only will be considered by the Government.

By order and in the name of the Governor of Goa.

Meena H. Naik Goltekar, Registrar & ex officio Joint Secretary (Co-op. Societies).

Panaji, 30th March, 2016.

(Published in the Official Gazette Series-I No.1 dated 7-4-2016)

#### **Notification**

## No. 126/1/2005-MR/MKT/RCS/418

In pursuance of the sub-section (3) of Section 13 of the Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007, the Government of Goa hereby publishes the names of the elected/nominated members of the Goa State Agricultural Marketing Board, Margao-Goa, for the period from 2018 to 2023 for the purpose of said Act, as follows:

List of Elected/Nominated Members of the Goa State Agricultural Marketing Board, Margao-Goa

Sr. No.	Name of the elected/nominated member	Address	Constituency
1	2	3	4
1.	Asnodkar Ulhas Gopal	H. No. 597, Sarojini Smriti, Porvorim, Bardez- Goa	Bardez Taluka Agriculturist Constituency.
2.	Gaonkar Tulshidas Kushta	At Deulwada, Usap Post Assnoda, Bicholim-Goa	Bicholim Taluka Agriculturist Constituency.
3.	Gaonkar Datta Satu	Bendurdem, Quepem-Goa	Salcete Taluka Agriculturist Constituency.
4.	Khadilkar Purushottam Anant	Bramhakarmali, Post Nagargao, Satari-Goa	Satari Taluka Agriculturist Constituency.
5.	Mandrekar Shet Kishor Shantaram	Mandre, Pedne-Goa	Pedne Taluka Agriculturist Constituency.
6.	Mahambre Premanand Parshuram	AmbadiPost Chodan, Tiswadi-Goa	Tiswadi Taluka Agriculturist Constituency.
7.	Prabhu Vikas Vishwanath	Chafegal Post Nirankal, Ponda-Goa	Mormugao Taluka Agriculturist Constituency.
8.	Vaidya Durgaprasad Kamalaksha	Kajar Post Betoda, Ponda- Goa	Ponda Taluka Agriculturist Constituency.
9.	Velip Laxman Govind	Ghanem, Khola, Canacona-Goa	Canacona Taluka Agriculturist Constituency.
10.	Velip Prakash Shankar	Adnem Balli, Quepem- Goa	Quepem Taluka Agriculturist Constituency.
11.	Velip Bhikru Ganesh	Velipwada, Morpirlla, Quepem-Goa	Sanguem Taluka Agriculturist Constituency.
12.	Velip Vithoba Sukdo	Rawapan, Quepem-Goa	Dharbandora Taluka Agriculturist Constituency.
13.	Marathe Nisha Deepak	H. No. 24, Bimbal, Post Khotode, Satari-Goa	North-Goa Female Agriculturist Constituency.
14.	Tendulkar Prabhu Suvarna Subodh	Dabhal, Post Kirlapal, Dharbandora-Goa	South-Goa Female Agriculturist Constituency.
15.	Natekar Amey Ravindra	Dangi Colony, Mapusa, Bardez-Goa	Traders Constituency.
16.	Assistant Director of Agriculture from the Department of Agriculture	O/o the Department of Agriculture, Tonca, Caranzalem, Panaji-Goa	Nominated U/s 12 (1) Clause (d).
17.	Assistant Registrar (Marketing), Panaji from the	O/o the Registrar of Co- op. Societies, Panaji-Goa	Nominated U/s 12(1) Clause (d).

		Office of the Registrar of Coop. Societies, Panaji.		
Ī	18.	Secretary of the Goa State	O/o the Goa State	Nominated U/s 12 (1)
		Agricultural Marketing Board,	Agricultural Marketing	Clause (e).
		Arlem, Raia, Salcete-Goa.	Board, Arlem, Raia,	
			Salcete-Goa	

By order and in the name of the Governor of Goa. Sanjiv M. Gadkar, Registrar (Co-op. Societies).

Panaji, 29th August, 2018.

(Published in the Official Gazette Series II No. 22 dated 30-8-2018)

#### **GOVERNMENT OF GOA**

## Department of Co-operation

# Office of the Registrar of Co-operative Societies

## Notification

#### 118-02-20-MR/MKT/RCS/5898

In exercise of the powers conferred by clause (zr) of section 2 of the Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007 (Goa Act 11 of 2007), the Government of Goa hereby appoints the Registrar of Co-op. Societies, office of the Registrar of Co-op. Societies, Government of Goa, Panaji, as the State Marketing Officer, for the purpose of the said Act, with immediate effect.

By order and in the name of the Governor of Goa.

C. R. Garg, IAS, Secretary (Co-operation).

Porvorim, 11th March, 2020.

(Published in the Official Gazette Series II No. 51 dated 19-3-2020)

#### **GOVERNMENT OF GOA**

Department of Co-operation

Office of the Registrar of Co-operative Societies

# Notification

#### 52/05/20-MR/MKT/RCS/295

In exercise of the powers conferred by sub-section (1) of section 49 of the Goa **Agricultural Produce and Livestock Marketing (Promotion and Facilitation) Act, 2007** (Goa Act 11 of 2007), and in supersession of the Government Notification No.11/1/96-MR/MKT/RCS/1093 dated 16th April, 2002, published in the Official Gazette, Series I No. 5 dated 2nd May, 2002, the Government of Goa hereby notifies the rates of market fees as specified in Column (2) of the table below in respect of the notified agricultural produce as specified in Column (1) of the table below:

#### **TABLE**

Type of Notified Agricultural Produce	Rate of market fee
(1)	(2)
Perishable notified agricultural produce	1% ad valorem
Non-Perishable notified agricultural produce	1% ad valorem

This Notification shall come into force with immediate effect.

By order and in the name of the Governor of Goa.

Vikas S. N. Gaunekar, Registrar of Co-operative Societies & ex officio Joint Secretary.

Panaji, 15th May, 2020.

(Published in the Official Gazette Series I No. 7 (Extraordinary) dated 15-5-2020)